

These have now been re-organised as public schools where 50 per cent. seats have been reserved for sons of military personnel and the remaining 50 per cent. are open to sons of civilians.

(b) There are 4 schools, situated at Nowgong (Vindhya Pradesh), Ajmer, Belgaum, Bangalore.

(c) The school at Nowgong was located at Jullundur in the State of Punjab until 18th August, 1952.

(d) The school was started at Jullundur. Number of boys receiving education at present is 217.

(e) 1,800 up to April 1952.

(f) The school was moved to Nowgong on 18th August, 1952.

(g) The hon. Member's attention is invited to the reply given to part (b) of Unstarred Question No. 570 answered on the 28th July, 1952.

EXCISE DUTIES

129. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Finance be pleased to state what are the articles on which excise duties were collected under the Central Excise Department in the years 1939-40, 1949-50 and 1952?

(b) What were the amounts of duty collected from different articles in the years aforesaid?

(c) What was the strength of the staff in different grades engaged in the levy and collection of the excise duties in the years aforesaid?

(d) What were the amounts spent over the levy and collections of these duties in the same years?

The Minister of Revenue and Expenditure (Shri Tyagi): (a) and (b). A statement is laid on the Table of the House. [See Appendix II, annexure No. 42].

(c) and (d). The information is being collected and will be laid on the Table of the House, when ready.

LICENCES FOR SALE OF Beedies

130. **Shri N. Sreekantan Nair:** Will the Minister of Finance be pleased to state:
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(a) the total number of A and B licences for sale of beedies applied for in 1950-51 from the State of Travancore-Cochin; and

(b) the total number of cases in which the licence fees have been refunded?

The Minister of Revenue and Expenditure (Shri Tyagi): (a) The reference to 'A' and 'B' class licences is apparently to licences issued by the Travancore-Cochin Government, under their own State Tobacco laws, to tobacco traders in the State. The Government of India are not concerned with, and have no responsibility for, these licences. During the period from the 1st March 1951 to the 27th April 1951, when the Central Excise duty on biris was provisionally in force, 8,396 licences in Form L-4 were applied for, under the Central Excise Rules, 1944, by manufacturers of biris in the State.

(b) Refunds have been granted in 3,557 cases.

COSMIC RAY RESEARCH

131. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state:

(a) whether a programme of cosmic ray research has been started at Aligarh University in Uttar Pradesh;

(b) if so, who are the sponsors of that research study; and

(c) what would be the duration of that study?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) The Aligarh Muslim University with financial assistance from the Government of India.

(c) There is no specific time limit placed on the study.

TRAINING PROGRAMMES

132. **Shri Gidwani:** (a) Will the Minister of Finance be pleased to state what is the number of Government officers who were deputed abroad for training under the various training programmes during the last two years?

(b) How many of such officers will have, after the completion of their training courses, more than ten years service before they are expected to retire?

(c) How many of such officers, who have been sent abroad, are permanent Government servants?

The Deputy Minister of Finance (Shri M. C. Shah): (a) to (c). The information is being collected and will be laid down on the Table of the House in due course.

PERMISSION UNDER CONTROL OF CAPITAL ISSUES

133. Shri Tushar Chatterjee: Will the Minister of Finance be pleased to state:

(a) the number of foreign companies which have been given permission under Control of Capital issues to start concerns in India;

(b) the industry or the purpose for which sanction has been given;

(c) the amount of capital authorised;

(d) the number of such concerns which are to be floated in partnership with Indian capital; and

(e) the number of Indian firms entering into partnership?

The Deputy Minister of Finance (Shri M. C. Shah): (a) to (e). The information is being collected and will be laid on the Table of the House in due course.

CIVILIAN GAZETTED OFFICERS

134. Shri K. Subrahmanyam: Will the Minister of Defence be pleased to state:

(a) the number of Civilian Gazetted Officers in the defence organisation;

(b) how many of them are permanent; and

(c) whether there is any scheme on hand to abolish the post of Civilian Gazetted Officer and if so, what are the reasons which prompted the move?

The Deputy Minister of Defence (Sardar Majithia): (a) 2147.

(b) 439.

(c) No.

OFFICERS AND SUPERVISORS IN THE DEFENCE DEPARTMENT

135. Shri K. Subrahmanyam: Will the Minister of Defence be pleased to state:

(a) the number of officers and supervisors that are at present in the Defence Department, their functions and emoluments; and

(b) their number before the war?

The Deputy Minister of Defence (Sardar Majithia): (a) Presumably the hon. Member refers to Officer Supervisors and Superintendents.

The requisite information in respect of Officer Supervisors and Superintendents employed in Armed Forces Headquarters and the Inter-Service Organisations is given below:-

NUMBER:	Officer	
	Supervisors	Supdts
Permanent	82	112
Temporary	38	38
TOTAL	120	150

FUNCTIONS:

Officer Supervisors are non-ministerial gazetted officers employed on junior staff duties of executive and administrative character. Their main utility in a static military formation is continuity.

Superintendents are members of the clerical staff, who hold charge of sections consisting of 7 to 10 case-dealing Assistants and Clerks. Their duties are to train the clerical staff under them and to supervise and check their work. They are non-gazetted ministerial officers who are not entrusted with duties of executive or administrative nature.

EMOLUMENTS:	Officer	
	Supervisors.	Supdts.
(Scale of pay). For pre-1931 entrants.	Rs. 900-50-1150.	Rs. 500-40-700.
For post-1931 entrants.	Rs. 650-30-800.	Rs. 400-20-500.
(b) No. before the war.	26	48